

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:27

ANSWERED ON:22.07.2003

KILLING OF SENIOR OFFICERS BY JAWANS OF PMF

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Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of incidents that came to the notice of the Government during the last three years wherein the senior officers were killed by jawans of the Para Military Forces;

(b) whether the Government have made any study into the working conditions of the jawans and ascertained the factors responsible for such behavior on the part of the jawans of Para Military Forces;

(c) if so, the details thereof;

(d) whether the Government propose to put in place a system in order to keep the security personnel working under the para-military forces tension free and also to take measures to prevent such incidents in future; and

(e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 27 FOR ANSWER DATED 22.7.2003.

8 incidents of killing of officers by Jawans of Central Police Forces were reported during last 3 years. Whenever any such incident happens, a Court of Inquiry (COI) is ordered by the Force and based on the findings of COI, remedial measures are taken. In 1999, CRPF had conducted a detailed study on Stress Management to find out the causes of shooting incidents and to suggest preventive measures to avoid recurrence of such incidents in the Force. Major causes of stress reported in the study were frequent movements, lack of permanent address, separation from family, educational problem of children, medical coverage problem of family, role related stress etc. Based on this study, the Force has undertaken a number of measures to remedy the situation. This includes strengthening of grievances redressal mechanism, regular interactions by senior officers with their men, participation in games, sports etc. were further streamlined.

In view of the nature of duty performed by the personnel of Central Police Forces deployed in field formations, except in CISF, they are allowed two months annual leave and fifteen days casual leave as against one month and eight days respectively in static formations. This is to ensure adequate rest and recuperation. In CISF, however, since most of people are allowed to live with family, one month's annual leave and reimbursement of one month's pay in lieu of one month's leave is allowed. Government have also enhanced authorization for family accommodation in CPFs. Recreational and entertainment facilities are provided for the personnel. The rotational training of the personnel provides a break from monotonous duties. In some Forces, Yoga and Meditation are also included in the training programmes. However, in view of some recent incidents of shooting by the CPF personnel, Government has ordered a study by BPR&D in consultation with the National Institute of Criminology and Forensic Science on stress management in the Force personnel.